

Name of Corporate Debtor M/s. Gayatri Projects Limited
Date of commencement of CIRP 15-11-2022
List of Creditors as on 18-05-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off (Ref. Note 1 below) | Amount of claim not admitted | Amount of claim under verification | Remarks/ Security Interest |
|--------------|-----------------------------------|---------------------------|------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Federal Bank Limited | 25-11-2022 | 19,01,09,232 | 19,01,09,232 | Financial Debt | 19,01,09,232 | 19,01,09,232 | NO | 0.23 | - | - | - | - | Ref. Exhibit -1 for security interest Claim is revised vide letter dated 11.08.2023 Revised claim filed on 13-02-2023 |
| 2 | IDBI Bank Ltd | 29-11-2022 | 5,51,60,85,312 | 5,51,60,85,312 | Financial Debt | 5,51,60,85,312 | 5,51,60,85,312 | NO | 6.59 | - | - | - | - | |
| 3 | Canara Bank Ltd | 30-11-2022 | 16,91,28,36,971 | 16,91,28,36,971 | Financial Debt | 16,91,28,36,971 | 16,91,28,36,971 | NO | 20.21 | - | 9,03,311 | - | - | |
| 4 | State Bank of India | 01-12-2022 | 2,44,86,36,694 | 2,44,86,36,694 | Financial Debt | 2,44,86,36,694 | 2,44,86,36,694 | NO | 2.93 | - | - | - | - | |
| 5 | Union Bank of India | 01-12-2022 | 4,75,57,79,521 | 4,75,57,79,521 | Financial Debt | 4,75,57,79,521 | 4,75,57,79,521 | NO | 5.68 | - | 60,61,014 | - | - | |
| 6 | Bank of Baroda | 30-11-2022 | 13,82,42,93,623 | 13,82,42,93,623 | Financial Debt | 13,82,42,93,623 | 13,82,42,93,623 | NO | 16.52 | - | 2,48,77,691 | - | - | |
| 7 | Indian Overseas Bank | 01-12-2022 | 3,97,76,89,352 | 3,97,76,89,352 | Financial Debt | 3,97,76,89,352 | 3,97,76,89,352 | NO | 4.75 | - | - | - | - | |
| 8 | Punjab National Bank | 01-12-2022 | 5,58,16,12,086 | 5,58,16,12,086 | Financial Debt | 5,58,16,12,086 | 5,58,16,12,086 | NO | 6.67 | - | - | - | - | |
| 9 | SREI Equipment Finance Limited | 01-12-2022 | 1,32,02,61,600 | 1,32,02,61,600 | Financial Debt | 1,32,02,61,600 | 68,65,38,315 | NO | 1.58 | - | - | - | - | |
| 10 | IL&FS Financial Services | 01-12-2022 | 68,19,01,089 | 68,19,01,089 | Financial Debt | 68,19,01,089 | - | NO | 0.81 | - | - | - | - | |
| 11 | Tata Motors Finance Limited | 12-12-2022 | 4,13,48,421 | 4,13,48,421 | Financial Debt | 4,13,48,421 | 4,13,48,421 | NO | 0.05 | - | - | - | - | |
| 12 | Bank of Maharashtra | 23-12-2022 | 67,10,89,984 | 67,10,89,984 | Financial Debt | 67,10,89,984 | 67,10,89,984 | NO | 0.80 | - | - | - | - | |
| 13 | Sundaram Finance Limited | 02-02-2023 | 1,85,31,109 | 1,85,31,109 | Financial Debt | 1,85,31,109 | - | NO | 0.02 | - | - | - | - | |
| 14 | Tatkal Loan India Private Limited | 12-08-2023 | 6,83,954 | 6,83,954 | Financial Debt | 6,83,954 | - | NO | 0.00 | - | - | - | - | |
| Total | | | 55,94,08,58,948 | 55,94,08,58,948 | | 55,94,08,58,948 | 54,60,60,19,511 | | 66.84 | - | 3,18,42,016 | - | - | |

Notes:

1. Amount under Mutual Dues, that may be set-off, is as per the Books of the CD in respect of margin money lying with the banks towards BGs plus any other amounts as mentioned in the claim form.

Security Interest of the Financial Creditors of Gayatri Projects Limited
("GPL" or "CD") (under CIRP)

Consortium Lenders means the following lenders:

| Sr. No. | List of Consortium Lenders |
|---------|----------------------------|
| 1. | Bank of Baroda |
| 2. | Bank of Maharashtra |
| 3. | Canara Bank |
| 4. | IDBI Bank Limited (IDBI) |
| 5. | Indian Overseas Bank (IOB) |
| 6. | The Federal Bank |
| 7. | Punjab National Bank (PNB) |
| 8. | State Bank of India (SBI) |
| 9. | Union Bank of India |

A. Pari – Passu Charge on assets of the CD:

1. Vide Hypothecation Agreement dated 09.11.2020 between GPL and IDBI Trusteeship Services Limited (acting on behalf of consortium of lenders) ("IDBI Trusteeship"), first Pari-Passu charge is created in respect of the following assets of GPL in favour of IDBI Trusteeship Limited acting on behalf of the Consortium Lenders:

- a. Entire unencumbered fixed assets, both present and future including but not limited plant and machineries and all rights, titles and interests in relation to the Insurance Contracts pertaining thereto.
- b. Entire current assets such as inventory, construction material, book debts both current and future (excluding the current assets pertaining to Panikoli Rimoli Project specifically charged to Syndicate Bank under project specific limits) with all the rights, titles and interests thereto, both present and future

3.2 Further, in pursuance of the MRA as amended/ modified for the consideration aforesaid, the Borrower doth hereby hypothecate and create charge over its entire Current Assets such as inventory construction material, book debts both current and future (excluding the current assets pertaining to Panikoli Rimoli Project, charged to Syndicate Bank) with all the rights, tiles and interests thereto, both present and future (hereinafter collectively referred to as "**the Second Hypothecated Assets**"); as and by way of

- a) **First charge** in favour of the Security Trustee, as security for the due payment, repayment or reimbursement, as the case may be, of Facility A (RTL to the extent of Rs. 60 crores granted by IDBI), Facility E (FB-WC), Facility F (NFB-WC), Facility G (COVID CECL), Facility H (COVID FITL), Facility I (Arbitration BG) to the extent of the sub-limits of Facility C, D and F, all as stipulated in the Schedule II hereto together with all interest, liquidated damages, premia on redemption, costs, expenses and other monies whatsoever in connection therewith.
- b) **Second charge** in favour of the Security Trustee, as security for the due payment, repayment or reimbursement, as the case may be, of the Facilities comprising of Facility C (WCTL) and Facility D (FITL) stipulated in Schedule II, together with all interest, liquidated damages, premia on redemption, costs, expenses and other monies whatsoever in connection therewith.
- c. Fixed deposit of Rs. 0.37 Crores alongwith interest accrued thereon from time to time;
- d. Hypothecation/Assignment of Arbitration Claims of Rs. 147.27 Crores alongwith future arbitration claims awarded to GPL

2. Pledge of shares/securities by GPL:

As per the 7th amendment to agreement for pledge of shares, the CD has pledged following shares/securities in favour of IDBI Trusteeship Services Limited acting on behalf of the Consortium Lenders:

- a. Pledge of 7,82,87,796 CCCPS of **Gayatri Hi-tech Hotels Limited** held by GPL
- b. Pledge of 48,27,482 Equity Shares of **Gayatri Energy Ventures Private Limited** held by GPL
- c. Pledge of 16,77,00,300 9% Non- Convertible Redeemable Preferential shares in **Gayatri Highways Limited** held by GPL

B. Pari – Passu Charge on Third Party Securities:

I. Properties of the Promoters and promoter group companies of the CD:

As per the Memorandum of Entry dated 09.11.2020, pari-passu charge on the following properties is created in favour of IDBI Trusteeship Services Limited acting on behalf of the Consortium Lenders:

1. House No.6-3-249/5/A, Road No.1, Banjara Hills, Hyderabad in the name of Sri T. Subbarami Reddy.
2. House property No.8-2-331/12/A, Plot Nos.5&8, situated at Road No.3, Banjara Hills, Hyderabad in the name of the Sri T.V. Sandeep Kumar Reddy.
3. Commercial lands in survey nos. 874, 875 880 and building No 11-52 to 56, to the extent of Ac 5.22 guntas in and Taluk, Medchal Village Rangareddy District in the name of Sri T.V.Sandeep Kumar Reddy.
4. Commercial Land & Buildings in survey nos. 875&880 part, to the extent of Ac 3.08 guntasin Medchal Village and Taluk, Rangareddy District, in the name of Sri T.V.Sandeep Kumar Reddy.
5. Commercial lands in survey nos. 875 & Part 880, to the extent of Ac 4.35 guntas in Medchal Village and Taluk, Rangareddy District, in the name of Sri T.V.Sandeep Kmar Reddy.
6. Commercial complex situated in survey nos, 106, 106A (old), bearing house nos.1-7-1, 1/1, 1/2, 1/3 in 4125 sq. yards at Sardar Patel Road, Secunderabad in the name of Sri T. Subbarami Reddy.
7. Open Land admeasuring 5 Acrs and 9 Guntas in Sy.No.381 situated at Maheshwaram Village, Maheshwaram Mandal, RR District in the name of Mr. G. Sivakumar Reddy.
8. Commercial Flat No.1001 (House No.6-3-1187/1001) admeasuring 2125 sq. ft. situated in Srinivasa Towers, Begumpet, Hyderabad in the name of Smt. G. Sulochanamma.
9. Guest House property situated at 7-8- 10/1, T.S.No.1011, Block No.39, measuring 1742 sq. yards in Waltair Ward of Visakhapatnam Municipality in the name of M/s T.Gayatri Engineering Company Private Limited.

10. House Property in survey no. OS No.129/69,R.S.No.281,T.S.No.27,28,29 in Plot No.C in (B) M.C.H.No.8-2-618/1, measuring 978.75 sq. yards situated in road No. 11, Banjara Hills, Hyderabad in the name of the Smt. T. Sarita Reddy.
11. Commercial complex in House No.9-1- 77 (old No.31) measuring 854 sq. yards,situated in Sarojini Devi Road, Secunderabad in the names of Smt. J.Susheela, T. Sarita Reddy and J.Anita Reddy (through GPA holder Sri J.Brijmohan Reddy).
12. Commercial complex at Municipal no.6- 3-1090, TSR Towers, Rajbhavan Road, 5028 Somajiguda, Hyderabad in sq.yds, in the name of M/s Deep Enterprises (now changed to Deep Corporation Private Limited)
13. Plot in survey no. T.S.No.2(P) and 3(P), Plot No.39, Block-F, Ward No.9, ofShaikpet Village, Golkonda Mandal, Jubilee Hills, Hyderabad District, covered in M. C.H. Ward No.8, Block No.2, measuring 1180 sq. mtrs (1411.28 Sq. yards) in the name of Sri T.V.Sandeep Kumar Reddy.
14. Land measuring 987 sq. yards along no.30-15- with house bearing 76,situated at Bhanu Street, Daba Gardens, Visakhapatnam in the name of M/s Deep Enterprises now merged with M/s T.V.Sandeep Kumar Reddy and others represented by Mr.T.V. Sandeep Kumar Reddy.
15. Land measuring 599.60 sq. with terrace in house bearing 30-15-76 situated at Bhanu Street, Daba Gardens, Visakhapatnam in the name of Sri T.V. Sandeep Kumar Reddy
16. All that the non-agricultural land admeasuring Ac.12-30 guntas covered by S.Nos.17/A, 17/Aa, 17/E and 127/A, 127/Aa and 127/E to an extent of Ac.4-12 guntas and Ac.8-18 guntas situated at Kangara Kalan village, Ibrahimpatnam Mandal, Ranga Reddy District together with all buildings and structures standing thereon or to be erected hereafter and the plant and machinery attached to the earth or permanently fastened to anything attached to the earth, both present and future , in the name of M/s. Deep Land Holdings Private Ltd.

II. Corporate/Personal Guarantees:

1. Mr. Sandeep Kumar Reddy
2. Mrs. Thikkavarapu Indira Reddy
3. Mr. Thikkavarapu Subbarami Reddy
4. Mr. Jenna Brij Mohan Reddy
5. Mrs. Jenna Susheela Reddy
6. Mrs. D Anitha Reddy
7. Mr. Sivakumar Reddy Gunupati
8. Mrs. Sulochanamma Gunupati
9. Mrs. Jenna Saritha Reddy

Vide common Personal Guarantee Agreement dated 09.11.2020 in favour of IDBI Trusteeship

10. M/s. T. Gayatri Engineering Private Ltd
11. M/s. Deep Land Holdings Private Limited
12. M/s. Deep Corporation Private Limited

Vide common Corporate Guarantee Agreement dated 09.11.2020

C. Exclusive Charge on Third Party Securities:

| Sr. No. | Name of FC | Charge details | | | | | | | | | | | | | | | | | | | | |
|-------------------------------|---|---|---|----------------------|-----------------------|------------------------|-------------------------------|--|---|---|---------------------------|--|--|---|---------------------------|---|---|---|-------------------------|---|---|--|
| 1. | IDBI Bank Ltd | Equitable Mortgage of immovable property (non agricultural land) presently in the name of the group company "Bhandara Thermal Power Corporation Limited" of 601.81 Acres situated at Bhandara District, Maharashtra | | | | | | | | | | | | | | | | | | | | |
| 2. | Canara Bank Ltd | Pledged 20 Lakhs shares of GPL in the name of promoters | | | | | | | | | | | | | | | | | | | | |
| 3. | Indian Overseas Bank | <p>Exclusive Collateral security to our bank for Term loan of Rs.100.00 Crores (2nd Charge permitted to United Bank of India)</p> <table border="1"> <thead> <tr> <th>Owner of the Property</th> <th>Property Description</th> <th>Ist Valuation Details</th> <th>IInd Valuation Details</th> </tr> </thead> <tbody> <tr> <td>1) Siva Devi Urban Properties</td> <td>44.85 Acres Land at Duskel & Chittanpally village, Farooq Nagar Mandal, Mahbubnagar Dist. AP</td> <td>Valuation report dated 22.01.2022. FSV of the property is Rs.41.94 Crores</td> <td>Valuation report dated 26.01.2022. FSV of the property is Rs.40.36 Crores</td> </tr> <tr> <td>2) Rajiv Realtors Pvt Ltd</td> <td>50.925 Acres Land at Dusakel&Chittanpally village, Farooq Nagar Mandal, Mahbubnagar district, AP</td> <td>Valuation report dated 22.01.2022. FSV of the property is Rs.47.62 Crores.</td> <td>Valuation report dated 26.01.2022. FSV of the property is Rs.45.83 Crores</td> </tr> <tr> <td>3) Rajiv Realtors Pvt Ltd</td> <td>Acers 79.07 Land at Dusakel&Chittanpally village, Farooq Nagar Mandal, Mahbubnagar district, AP</td> <td>Valuation report dated 22.01.2022. FSV of the property is Rs.74.52 Crores</td> <td>Valuation report dated 26.01.2022. FSV of the property is Rs.59.77 Crores</td> </tr> <tr> <td>4) Indira Constructions</td> <td>2246.40 sq.yds (2808 sqyrdless 561.6 sq.yds for internal roads) Nellore Municipal corporation, Nellore.</td> <td>Valuation report dated 28.02.2022. FSV of the property is Rs.10.02 Crores</td> <td>Valuation report dated 28.12.19. FSV of the property is Rs.9.55 Crores</td> </tr> </tbody> </table> | Owner of the Property | Property Description | Ist Valuation Details | IInd Valuation Details | 1) Siva Devi Urban Properties | 44.85 Acres Land at Duskel & Chittanpally village, Farooq Nagar Mandal, Mahbubnagar Dist. AP | Valuation report dated 22.01.2022. FSV of the property is Rs.41.94 Crores | Valuation report dated 26.01.2022. FSV of the property is Rs.40.36 Crores | 2) Rajiv Realtors Pvt Ltd | 50.925 Acres Land at Dusakel&Chittanpally village, Farooq Nagar Mandal, Mahbubnagar district, AP | Valuation report dated 22.01.2022. FSV of the property is Rs.47.62 Crores. | Valuation report dated 26.01.2022. FSV of the property is Rs.45.83 Crores | 3) Rajiv Realtors Pvt Ltd | Acers 79.07 Land at Dusakel&Chittanpally village, Farooq Nagar Mandal, Mahbubnagar district, AP | Valuation report dated 22.01.2022. FSV of the property is Rs.74.52 Crores | Valuation report dated 26.01.2022. FSV of the property is Rs.59.77 Crores | 4) Indira Constructions | 2246.40 sq.yds (2808 sqyrdless 561.6 sq.yds for internal roads) Nellore Municipal corporation, Nellore. | Valuation report dated 28.02.2022. FSV of the property is Rs.10.02 Crores | Valuation report dated 28.12.19. FSV of the property is Rs.9.55 Crores |
| Owner of the Property | Property Description | Ist Valuation Details | IInd Valuation Details | | | | | | | | | | | | | | | | | | | |
| 1) Siva Devi Urban Properties | 44.85 Acres Land at Duskel & Chittanpally village, Farooq Nagar Mandal, Mahbubnagar Dist. AP | Valuation report dated 22.01.2022. FSV of the property is Rs.41.94 Crores | Valuation report dated 26.01.2022. FSV of the property is Rs.40.36 Crores | | | | | | | | | | | | | | | | | | | |
| 2) Rajiv Realtors Pvt Ltd | 50.925 Acres Land at Dusakel&Chittanpally village, Farooq Nagar Mandal, Mahbubnagar district, AP | Valuation report dated 22.01.2022. FSV of the property is Rs.47.62 Crores. | Valuation report dated 26.01.2022. FSV of the property is Rs.45.83 Crores | | | | | | | | | | | | | | | | | | | |
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| 4. | Kakinada Seaports Limited | A first charge of equitable mortgage by deposit of title deeds dated 11.12.2019 by Gayatri Engineering Company bearing Doc no. 4109 of 2019 of Land Admeasuring Ac 4.16 cens at Matripalem Village, Sabbavaram SRO Vishakapatnam, Andhra Pradesh | | | | | | | | | | | | | | | | | | | | |

(Note:

1. above security details are taken from the respective claim forms and is subject to change based on the verification of relevant/supporting documents
2. As per the email received from IOB on 16th August 2023, it has sold property 19.16 Gts land owned by Rajeev Realtors Pvt ltd out of the mortgaged land admeasuring 50.925 Acres

D. Exclusive Charge on assets of GPL:

| Sr. No. | Name of FC | Charge details |
|---------|----------------------|--|
| 1. | Canara Bank Ltd | Plant and Machineries charged exclusively to Canara Bank |
| 2. | Bank of Baroda | Hypothecation charge on specific equipment created out of term loan of BOB vide Loan -Cum- Hypothecation -Cum- Guarantee Agreement dated 29.03.2019 |
| 3. | Indian Overseas Bank | Prime Security for our bank term Loan of Rs.100.00 Crores (Outside consortium) - Hypothecation of stocks, Construction material, machinery vehicles (Not charged to any lenders) & book debts on pari-passu basis with other consortium lenders. |

| | | 5)Gayatri Projects Ltd | Nellore Municipal Corporation, Nellore. Ac 1-76 guntas Valluru village, Samarlakota Mandal, East Godavari district, AP. | Valuation report dated 28.02.2022. FSV of the property is Rs.7.86 crores | Valuation report dated 28.12.19. FSV of the property is Rs.7.49 crores | | | | | | | | |
|----------------|-----------------------------------|--|--|--|--|-------------|-----------|--------------|----------|-------------|-----------|--|--|
| 4. | IL&FS Financial Services | Pledge agreement dated 22.11.2016, shares of GPL in Gayatri Infra ventures Limited of 12 Lakhs are pledged (<i>Gayatri Infra Ventures Limited is merged with GPL in November 2017</i>) Pledge agreement between IL&FS and Gayatri Highways Limited and GPL dated 31.10.2017 & 29.03.2018 for pledge of shares | | | | | | | | | | | |
| 5. | SREI Equipment Finance Limited | Assets mentioned in the deed of Hypothecation and Asset List as per MCA ROC Charge Form CHG-1 enclosed herewith | | | | | | | | | | | |
| 6. | Tata Motors Finance Limited | Hypothecation of Commercial Vehicles financed by Tata Motors Finance Limited | | | | | | | | | | | |
| 7. | Sundaram Finance Limited | Hypothecation of Commercial Vehicles financed by Sundaram Limited (list given separately) | | | | | | | | | | | |
| 8. | Tatkal Loan India Private Limited | Hypothecation on following vehicles: | | | | | | | | | | | |
| | | <table border="1"> <thead> <tr> <th>MAKE - MODELNO</th> <th>Reg. no.</th> </tr> </thead> <tbody> <tr> <td>BOLERO -SLX</td> <td>OD04F9252</td> </tr> <tr> <td>SCORPIO -S10</td> <td>OD090009</td> </tr> <tr> <td>BOLERO -SLX</td> <td>OD04F4567</td> </tr> </tbody> </table> | | MAKE - MODELNO | Reg. no. | BOLERO -SLX | OD04F9252 | SCORPIO -S10 | OD090009 | BOLERO -SLX | OD04F4567 | | |
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| BOLERO -SLX | OD04F9252 | | | | | | | | | | | | |
| SCORPIO -S10 | OD090009 | | | | | | | | | | | | |
| BOLERO -SLX | OD04F4567 | | | | | | | | | | | | |

(Note: above security details are taken from the respective claim forms and is subject to change based on the verification of relevant/supporting documents)

Sundaram Finance Limited- List of commercial vehicles

| S.NO | ASSET | ASSET (Regn. No.) | Amount covered by security interest |
|------|-----------------|--|-------------------------------------|
| 1 | 3 Nos. LEYLAND | JK-02-CB-4257, JK-02-CB-4252, JK-02-CB-4255 | 22,34,855 |
| 2 | 4 Nos. LEYLAND | JK-02-CB-4258, JK-02-CB-4254, JK-02-CB-4259, JK-02-CB-4260 | 38,98,273 |
| 3 | 1 No. MAHINDRA | JK-02-CB-1781 | 5,40,292 |
| 4 | 2 Nos. MAHINDRA | JK-02-CB-1782, JK-02-CB-1783 | 5,77,433 |
| 5 | 2 Nos. MAHINDRA | JK-02-CB-3347, JK-02-CB-3397 | 4,95,774 |
| 6 | 1 No. SCHWING | 3545 | 14,43,266 |
| 7 | 3 Nos. JAKSON | CJGS18025080 CJGS18024930 CJGS18025215 | 7,14,364 |
| 8 | 1 No. VOLVO | ES11BAP00050317 | 9,22,464 |
| 9 | 1 No. SCHWING | 8001000500 | 3,78,689 |
| 10 | 1 No. SCHWING | 8001000499 | 3,68,985 |
| 11 | 1 No. SCHWING | 84743110 | 15,65,781 |
| 12 | 1 No. SCHWING | 3001000700 | 4,85,111 |
| 13 | 1 No. SCHWING | 3001000701 | 4,85,901 |
| 14 | 1 No. SCHWING | 10001002646 | 2,68,529 |
| 15 | 1 No. SCHWING | 87401025 | 2,68,529 |
| 16 | 1 No. SCHWING | 10001002645 | 2,68,529 |
| 17 | 1 No. SCHWING | 10001002644 | 2,68,008 |
| 18 | 2 Nos. JCB | 2597880 & 2597918 | 15,99,842 |
| 19 | 1 No. ACE | E0F160PJ0337580 | 8,73,942 |

| | | | |
|----|----------------|---|----------|
| 20 | 3 Nos. SCHWING | 805360400/34352 805360300/34351 805360500/34366 | 8,72,542 |
|----|----------------|---|----------|